

lay a railway line between India and the European countries; and

(b) if so, by whom the proposal was initiated?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN):
(a) No, Sir.

(b) Does not arise.

MR. DEPUTY CHAIRMAN: Questions are over.

WRITTEN ANSWERS TO QUESTIONS

RESERVATION OF HIGHER POSTS FOR SCHEDULED CASTES/TRIBES IN RAILWAY SERVICES

*374. SHRI V. V. SARWATE: Will the Minister of RAILWAYS be pleased to state:

(a) whether some of the higher posts in the Railway Services are reserved for candidates belonging to the Scheduled Castes and Scheduled Tribes; and

(b) whether the same policy is followed in the recruitment for such posts both by competition and selection and also in promotion?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN):
(a) and (b) The reservation for Scheduled Castes and Scheduled Tribes in Railway Services is as follows:

(1) *In direct recruitment:*

Scheduled Castes—

By open competition through the UPSC or Railway Service Commissions on all India basis—12½%

With local or regional bias—16 2/3 %
Scheduled Tribes—5%.

(2) *In promotion:*

The same percentage as for direct recruitment is applicable to the following types of promotion:

(i) promotion from Class IV to Class III.

(ii) promotion to selection posts within Class III.

(ii) promotion from Class III to Class II.

ALLOCATION OF POWER FROM RIHAND PROJECT

*377. SHRI NIRANJAN SINGH: Will the Minister of IRRIGATION AND POWER be pleased to refer to the answer given to Starred Question No. 76 in the Rajya Sabha on the 16th August, 1961 and state:

(a) whether the Chief Ministers of Uttar Pradesh and Madhya Pradesh have since reached an agreement on the allocation of power from the Rihand Project for the two States; and

(b) if so, what are the details of the agreement?

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) No, Sir.

(b) Does not arise.

ALIGNMENT IN REGARD TO JABALPUR-BHOPAL-NARSINGARH-BIAORA ROUTE

*378. SHRI NIRANJAN SINGH: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to refer to the answer given to Unstarred Question No. 409 in the Rajya Sabha on the 5th September, 1961 and state:

(a) whether the alignment in regard to Jabalpur-Bhopal-Narsingarh-Biaora route, which has been declared as a National Highway, has since been finalised; and